SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

<u>Criminal Appeal No(s). 1284-1285/2014</u>

BHIM PRASAD @ CHUHA & ANR.

Appellant(s)

VERSUS

THE STATE OF BIHAR & ANR.

Respondent(s)

[TOP OF THE LIST]

Date: 30-01-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Ms. Prerna Singh, Adv.

Mr. Chandra Prakash, AOR Mr. Vivek Singh, Adv.

Mr. C.P. Rajwar, Adv. Mr. Binay Kumar, Adv.

Mr. Sanjay Kumar Pathak, Adv.

Mr. Abhinav Kumar, Adv.

For Respondent(s): Mr. Manish Kumar, AOR

Mr. Kartikay Aggarwal, Adv.

Mr. Mithilesh Kumar Singh, AOR

Mrs. Manju Singh, Adv.

Mr. Ashutosh Kumar Singh, Adv.

Mr. Ashutosh Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellants (accused) Ms. Prerna Singh states that she is unable to contact the appellants. Therefore, typed version of depositions and other relevant documents have not been placed on record in terms of order dated 9th January, 2025 of this Court.

Learned counsel appearing for the appellant Ms. Prerna Singh, Advocate has offered to assist the Court. We, accordingly, appoint her as Amicus Curiae to assist the Court.

Registry to prepare a compilation of notes of evidence of all the prosecution witnesses and other relevant documents and file the same on record within four weeks from today.

Copies thereof be provided to the learned counsel appearing for the parties.

List on 6th March, 2025, on the top of the list.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)